

PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH:: AMARAVATI

Sub:HIGH COURT OF ANDHRA PRADESH - ESTABLISHMENT – Full additional charge of the post of Registrar General, High Court of Andhra Pradesh – **Orders – Issued.**

Read:Notification No.13013/02/2024-US.II, dated 22.01.2025 of the Ministry of Law and Justice, Department of Justice, Government of India.

ORDER: ROC.No.34/2025-Estt., Dated 22.01.2025

The Hon'ble the Chief Justice is pleased to pass the following order:-

Sri V. Sreenivasa Siva Ram, Registrar (Vigilance), High Court of Andhra Pradesh is placed in Full Additional Charge of the post of Registrar General, until further orders.

The Registrar (Vigilance) shall take charge of the post of Registrar General from Dr. Y. Lakshmana Rao, who has been appointed as Additional Judge, High Court of Andhra Pradesh, vide Notification cited.

**REGISTRAR (VIGILANCE)
FAC. REGISTRAR GENERAL**

To
The Officers – concerned.

Copy to:

1. The Principal Secretary to the Hon'ble the Chief Justice (for placing before the Hon'ble Chief Justice).
2. All the P.Ss to Hon'ble Judges (for placing before their Lordships).
3. All the Registrars, High Court of Andhra Pradesh.
4. The Registrar (I.T.-cum-C.P.C.), High Court of Andhra Pradesh.
(with a request to direct the concerned to upload the above proceedings on the High Court's website).
5. All the Officers of the High Court of Andhra Pradesh.
6. All the Section Heads, High Court of Andhra Pradesh.
7. All the Unit Heads in the State of Andhra Pradesh.
8. The Director, A.P. Judicial Academy, Mangalagiri.
9. The Member Secretary, A.P. State Legal Services Authority.
10. The Secretary, A.P. High Court Legal Services Committee.
11. The Metropolitan Sessions Judges, Vijayawada and Visakhapatnam.
12. The Special Judge for Trial of CBI Cases, Visakhapatnam.

13. The Special Judge for SPE & ACB Cases, Vijayawada & Nellore
14. The Judge, Family Court, Nellore, Prakasam at Ongole, Srikakulam, Vijayawada, Visakhapatnam, Tirupathi and Kurnool.
15. The Presiding Officers, Labour Courts, Visakhapatnam, Guntur, Ananthapur.
16. The Chairman, Co-operative Tribunal, Vijayawada.
17. The Secretary to Governor, for the state of Andhra Pradesh.
18. The Chief Secretary to Government, Government of Andhra Pradesh
19. The Secretary to Government, Law (L.A. & J – Home Courts) Dept., Government of Andhra Pradesh.
20. The Registrar, A.P. Lokayukta, Kurnool.
21. The Secretary, Bar Council of A.P.
22. The Advocate General, Andhra Pradesh.
23. The Public Prosecutors, High Court of Andhra Pradesh.
24. The Commissioner of Printing Stationery, Government Central Press, Vijayawada (for publication in Official Gazette).